

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Thursday 28th day of March Two Thousand And Nineteen

PRESENT:

THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)
THE HON'BLE MR. P. MADHAVAN, MEMBER(J)

M.A. 19 of 2019
in
OA. 1679 of 2018

Dr. S. Poopathi,
S/o. V. Subbiah (late)
Aged about 56 years
Working as Scientist- G (Director Grade),
Vector Control Research Centre (ICMR),
Indra Nagar
Puducherry 605 006.

....Applicant

(By Advocate:Mr. Balan haridas)

Versus

1. Union of India Rep. by
Director General
Indian Council for Medical Research,
(Ministry of Health and Family Welfare),
Department of Health Research,
V. Ramalingamswami Bhawan,
Ansari Nagar, New Delhi- 110 029;
2. Secretary
Department of Health Research,
Ministry of Health and Family Welfare
2nd Floor, IRCS Building
Red Cross Road,
New Delhi- 110 001;
3. Secretary,
Ministry of Health & Family Welfare
Government of India,
'A'Wing, Nirman Bhavan,
New Delhi-110011;

4. Secretary,
Department of Personnel and Training (DOPT),
O/o. the Establishment Officer,
Government of India,
North Block,
New Delhi- 110 029;
5. The Director,
Vector Control and Research Centre,
Indian Council of Medical Research,
Indira Nagar,
Puducherry- 605 006;
6. Dr. P. Jambulingam
Director,
Vector Control and Research Centre,
Indian Council of Medical Research,
Indira Nagar,
Puducherry- 605 006.

...Respondents/Respondents

(By Advocate: Ms. Sunta Kumari
Mr. Su. Srinivasan)

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

Ld. counsel for the applicant present. Counsel for Respondents 1 to 4 represented. No representation for 5th and 6th respondents.

2. Heard. This MA has been filed by the applicant seeking amendment to the relief sought in the OA following the issue of an order by the respondents during the pendency of the same.
3. Keeping in view the above development, the MA applicant is permitted to carry out the amendment in the relief portion of the OA and serve a copy of the amended OA on the respondents.
4. M is disposed as above.
5. Post the matter to 12.06.2018.